

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.170 of 2013**

**Dated : 6<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)**

**Versus**

**State Load Despatch Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. B. Subrahmanya Prasad

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.1 & 2

**ORDER**

**Admit.** Ms. Swapna Seshadri takes notice on behalf of Respondent Nos.1 & 2. Notice to be issued to the other Respondents returnable on 04.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.09.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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